



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31 January, 2023

NOTICE

Please take notice that the following matters adjourned in Court-III on 27.01.2023. The next date is indicated below:

| S. No. | Case No. | Name of the parties | Original date of Hearing | Next date of Hearing |
|--------|--|--|--------------------------|----------------------|
| 1. | Comp. App. (AT) No. 97 of 2021 & I.A. No.1793 of 2021 | Internex Poly Pvt Ltd. (Formerly Known as Shubhnil Yarns Pvt. Ltd.) Vs. Gangotri Infrastructure Pvt. Ltd. | 27.01.2023 | 21.03.2023 |
| 2. | Comp. App. (AT) No. 145 of 2021 & I.A. No. 203 of 2022 | Bharat Goyal Vs. Registrar of Companies & Ors. | 27.01.2023 | 23.03.2023 |
| 3. | Contempt Case (AT) No. 11 of 2022 in Comp. App. (AT) No. 421 of 2018 | Manila Resorts Pvt. Ltd. Vs. Bahl Paper Mills & Anr. | 27.01.2023 | 24.03.2023 |
| 4. | Comp. App. (AT) (Ins) No. 671 of 2021 | Assistant Commissioner of Income Tax Vs. Ashok Kumar Gulla | 27.01.2023 | 10.02.2023 |

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| 5. | Comp. App. (AT) (Ins) No. 738 of 2021 & I.A. No. 1954 of 2021 | Mukesh Sharma & Ors. Vs. Earthcon Universal Infratech Pvt. Ltd. & Anr. | 27.01.2023 | 13.02.2023 |
| 6. | Comp. App. (AT) No. 75 of 2022 & I.A No. 1444 of 2022 | Himalayan Organic Food Specialties Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Haryana | 27.01.2023 | 27.03.2023 |

By order of Hon'ble Chairperson

-Sd/-

Registrar